

DIVISION BENCH
COURT - I

S-11

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/287(KB)2022
IA(I.B.C)/952(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	RAFTECH MULTITRADERS PRIVATE LIMITED VS MANGALNAYAK SHOPPERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr.Siddhanth Makkar, Adv.] For the IRP

O R D E R

1. Ld.Counsel for the IRP present.
2. **IA(I.B.C)/952(KB)2024-**
 - I. This IA has been filed by the IRP for taking on record report of the Constitution of Committee Creditors which is at page 34 and this application is duly supported by an affidavit of IRP at page 13.
 - II. Report of the Constitution of Committee Creditors is taken on record and IA is accordingly allowed and disposed of.
3. Post the matter on **17/05/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**